

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

13. **COMP.APPL/191/2021 in TP/91(MB)/2015**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **25.04.2024**

NAME OF THE PARTIES:

Aneesha Dutt

Vs

Northbridge Consulting Pvt. Ltd.

SECTION: 241(1) OF THE COMPANIES ACT, 2013.

ORDER

This matter is heard through Video Conference:

1. Mr. Shivam Wadhwa, Ld. Counsel for the Petitioners present.
2. At the request of the Counsel for the Petitioner, list this matter on **13.06.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)